NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH KOLKATA

C.P.No. 03/KB/2017 CA (IB) No. 203/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (T) Shri S.Vijayaraghavan

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30th May, 2017, 10.30 A.M.

Name of the Company Under Section		Nicco Corporation Ltd.			
		14		IBC	
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date	
i.	Rahul Au	Advocate	Nicco Cosp.	Rahaly. 30/5/17	
1>	MR. Asmalo B	asu Hullick, Adr. Banery ee, R.P.	Jag R. P.	1 til 10 2 10 10 10 10 10 10 10 10 10 10 10 10 10	
2)	Mr. Keinal T	Barnery ee, R.P.		(3)	
			ORDER	J	

Ld. Counsels on behalf of the petitioner and the respondent as well as Resolution Professional is present.

List the matter on 11/07/2017.

(S. Vijayaraghavan) Member (T) (Vijai Pratap Singh) Member (J)